

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

FRIDAY, THE 08TH DAY OF MAY 2020 / 18TH VAISAKHA, 1942

BA NO.87 OF 2020

(Crime No. 710/2019 of Aluva West (Alangad) Police Station, Ernakulam District)

Petitioner/Accused No:1 & 2:

1.Arjun aged 21 years,
S/o. Vinod ,
Puthenpurackal House
Kottungachira Road, Edavanakkad,
Aluva West, Ernakulam Rural

2.Adarsh aged 21 years,
S/o. Sasangan ,
Malikkaprambil House
Nera Satheendra temple
Njarakkal, Perumbilly
Aluva West, Ernakulam Rural

By, Adv. Sri Rassal Janardhanan

Respondents/ Complainant:

State of Kerala,
Represented by the Public Prosecutor,
High Court of Kerala, Ernakulam,
Kochi-682031

By P.P. Sri.Ajith Murali & Santhosh Peter(Sr)

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON
08.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J

Crl.M.A.No. 1 of 2020

in

B.A.No.87 of 2020

Dated this the 8th day of May, 2020

O R D E R

The above application is filed for enlarging the time to appear before the Court. The order is passed by a Division Bench of this Court. In such circumstances, I am not in a position to consider this application.

Registry will post the case before the Division Bench as per roaster.

**P.V.KUNHIKRISHNAN
JUDGE**

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